

**Papers and Periodicals**

1858. **Shri Vajpayee:** Will the Minister of Information and Broadcasting be pleased to lay a statement on the Table showing:

(a) the names of papers or periodicals issued by various organs or agencies of the Government of India or by Organisations like Social Welfare Board, Bharat Sewak Samaj etc. aided by Government;

(b) the print order and paid circulation of these papers;

(c) the ratio of commercial and governmental advertising in these papers;

(d) the extent of Government contribution to these papers; and

(e) in the case of non-official but aided papers the ratio of aid, direct or indirect, to their total budget?

The Minister of Information and Broadcasting (Dr. Keskar): (a) to (e). Information is being collected and a statement will be laid on the Table of the House in due course. It should however be made clear that it will not be possible to give facts and figures regarding private organisations unless they are receiving Government aid specifically for running periodicals.

**Wage Board for Cement Industry**

1859. { **Sardar Iqbal Singh:**  
**Shri Sanganna:**

Will the Minister of Labour and Employment be pleased to state:

(a) whether the report of the Central Wages (Standardisation) Board has since been received; and

(b) if so, the time by which the Wage Board for cement industry will be set up?

The Deputy Minister of Labour (Shri **Abid Ali**): (a) No.

(b) This is under consideration.

**Housing Schemes in Tripura**

1861. **Shri Bangahi Thakur:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) the amount of money that has been sanctioned for implementation of the various housing schemes in Tripura from the years 1954 to 1957;

(b) how many applicants have been paid so far and what is the total amount paid during the period; and

(c) how much amount has been allowed to be lapsed in the years 1954, 1955, 1956 and 1957?

The Deputy Minister of Works, Housing and Supply (Shri **Ami K. Chanda**): (a) to (c). No amounts were sanctioned or disbursed during the years 1954-55 and 1955-56 under any Housing Scheme. The information for the years 1956-57 and 1957-58 is indicated in the statement placed on the Table of the Lok Sabha. [See Appendix IV, annexure No. 84].

**Industries in Tripura**

1862. **Shri Bangahi Thakur:** Will the Minister of Commerce and Industry be pleased to state:

(a) the amount sanctioned by Government for the growth of industries in Tripura in the years 1954, 1955, 1956 and 1957 respectively;

(b) how many enterprises have been given financial aid during the years 1954, 1955, 1956 and 1957 respectively;

(c) how many persons belonging to Scheduled Castes and Scheduled Tribes are among these enterprises; and

(d) the amount allowed to be lapsed during the same period?

The Minister of Commerce and Industry (Shri **Morarji Desai**): (a) to (d). Under the First Five Year Plan the actual expenditure on the development of Village and Small Scale Industries in Tripura was Rs. 6.2 lakhs against a provision of Rs. 5.8 lakhs. The Second Five Year Plan

of Tripura Administration provides for an amount of Rs. 47.50 lakhs for the development of Village and Small Scale industries. Statistics regarding expenditure incurred during the Second Plan period are not yet available.

The number of trainees belonging to scheduled castes and tribes who have been given grants and stipend under the various training schemes is as follows:

1954-55	..	20
1955-56	..	56
1956-57	..	107
1957-58 (upto December, ..		56

1957).

Due to transport and other difficulties this region is not yet suitable for any large scale major industries

#### राजस्थान का कस्टोडियन विभाग

१९६३ बी पहाड़िया . क्या पुनर्वास तथा अल्पसंख्यक-कार्य मंत्री यह बनाने की कृपा करेंगे कि .

(क) क्या यह सच है कि राजस्थान के कस्टोडियन विभाग के कर्मचारियों को वेतन तथा भत्ता राजस्थान सरकार के कर्मचारियों के अनुसार दिया जाता है, किन्तु उनकी सेवाये केन्द्रीय सरकार के अन्तर्गत मानी जाती हैं ; और

(ख) यदि हा, तो क्या सरकार उन्हें केन्द्रीय सरकार के कर्मचारियों को दिया जाने वाला वेतन तथा भत्ता देने की व्यवस्था करेगी ?

पुनर्वास तथा अल्पसंख्यक-कार्य मंत्री (श्री मेहरबान खन्ना) : (क) जी हा।

(ख) यह मामला भारत सरकार के पहले ही से विचाराधीन है।

#### भारत रैकड सभा

१९६४. बी प० मा० वाक्याल : क्या योजना मंत्री यह बताने की कृपा करेंगे कि :

(क) राजस्थान में भारत रैकड सभा की शाखा को केन्द्र द्वारागत वर्ष कितनी वित्तीय सहायता दी गई, और

(ख) उक्त जा सहायता केन्द्रीय सरकार की ओर से दी गई उसमें राज्य सरकार की ओर से कितनी धन राशि जोड़ी गई और वह कितन-कितने मदों पर तथा कितने जिलों में खर्च की गई ?

अब और रोजगार तथा योजना मंत्री के सभा-संवाह (श्री ल० मा० बिष) .

(क) तथा (ख). सूचना एकत्र की जा रही है और यथा समय मदन की प्रेज पर प्रस्तुत कर दी जायेगी।

#### All India Radio Artistes

1965. Kumari M. Vedakumari: Will the Minister of Information and Broadcasting be pleased to state:

(a) whether Government propose to implement the recommendations of the Audition Committees and Screening Committees that pay should be given to artistes according to their standard; and

(b) if so, the steps taken so far?

The Minister of Information and Broadcasting (Dr. Keskar): (a) and (b) Music Audition Boards and Screening Committees have no authority nor do they make recommendations as to the remuneration to be given to artistes auditioned or screened by them. The authority for fixation of fees or pay is vested in the Director General of All India Radio who takes into account their grading etc.